



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.02.2025

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 14.02.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1302 of 2024	Kewal Krishan Shaima Vs. Navneet Gupta & Anr.	14.02.2025	12.03.2025
2.	Comp. App. (AT) (Ins) No. 1054 of 2023	Protech Impex Pvt. Ltd. & Anr. Vs. Uttar Pradesh Rajkiya Nirman Nigam Ltd.	14.02.2025	12.03.2025
3.	Comp. App. (AT) (Ins) No. 447 of 2024	Sunny Garg Vs. Religare Finvest Ltd.	14.02.2025	18.03.2025
4.	Comp. App. (AT) (Ins) No. 448 of 2024	Sunny Garg Vs. Religare Finvest Ltd.	14.02.2025	18.03.2025

<b>5.</b>	Comp. App. (AT) (Ins) No. 935 of 2024	Sanjay Kumar Mehta, Proprietor, Superior Steel Industries Vs. Nuberg Engineering Ltd. & Anr.	<b>14.02.2025</b>	<b>20.03.2025</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 1545 of 2023 & I.A. No. 5551 of 2023  <b>Part Heard</b>	CNH Industries (India) Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	<b>14.02.2025</b>	<b>21.03.2025</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 1038 of 2020 & I.A. No. 701, 4053, 4235, 4424, 4438 of 2022, 254, 4841, 6020 of 2023, 4571, 4572 of 2024	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	<b>14.02.2025</b>	<b>26.03.2025</b>
<b>8.</b>	Comp. App. (AT) (Ins) No. 1043 of 2020 & I.A. No. I.A. No. 705, 4088, 4421 of 2022 & 255, 4842, 6019 of 2023	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	<b>14.02.2025</b>	<b>26.03.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar